

Malaria

647. DR. BALDEV PRAKASH:
SHRI F. P. GAEKWAD:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether World Health Organisation has warned India regarding outbreak of malaria in an epidemic form;

(b) is it also a fact that the malaria will be of a virulent type not easily susceptible to ordinarily anti-malaria drugs; and

(c) if so, which are the drugs effective against this form of malaria and their availability in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes the report relates to South East Asia region as a whole.

(b) and (c). Malaria parasite continues to be susceptible to ordinary anti-malaria drug—Chloroquine—in most parts of the country. However, in very small pockets in the North Eastern States, a species of malaria parasite, namely, *P. falciparum* has shown tolerance/resistance to this drug but for such areas, alternative drugs like quinine and Fensidar are readily available.

About one lakh tablets of Fensidar, over 25 million tablets of quinine sulphate and about 48,000 quinine injections are already available.

मध्य प्रदेश में तांबे और टीन के भंडार

648. श्री सुखेन्द्र सिंह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मध्य प्रदेश के बस्तर जिले में हाल ही में तांबे तथा टीन के विशाल भंडार मिले हैं ; और

(ख) यदि हाँ, तो इस विशाल भंडार से लाभ उठाने हेतु सरकार द्वारा क्या कार्यवाही की जा रही है ?

इस्पात और खान मंत्री (श्री श्री सुखेन्द्र सिंह) : (क) मध्य प्रदेश के बस्तर जिले के कुछ भागों में टिन खनिजीकरण होने का पता चला है। भारतीय भूसर्वेक्षण तथा मध्य प्रदेश सरकार का भूतत्व और खनन निदेशालय द्वारा क्षेत्र में और अधिक खोजकार्य किया जा रहा है ताकि निक्षेपों की मात्रा का पता लगाया जा सके। बस्तर जिले के कुछ भागों में तांबे के लघु भंडार होने का भी पता चला है। भारतीय भूसर्वेक्षण द्वारा अब तक किए गए सर्वेक्षण से कोई उत्साहवर्द्धक परिणाम नहीं निकले हैं।

(ख) इस समय इन निक्षेपों के दोहन पर विचार करना प्रसामान्यिक होगा।

Refugees from Bangladesh

649. SHRI AMARSINH V. RATHAWA:
SHRI KIRIT BIKRAM DEB BURMAN:
SHRI NAWAB SINGH CHAUHAN:
SHRI AHMED M. PATEL:
SHRI D. AMAT:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware that refugees from Bangladesh are crossing the border and entering Indian Territory illegally;

(b) if so, the number of such persons who crossed the border during the last three months; and

(c) the action taken by Government to check it?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) Yes, Sir.

(b) As the India Bangladesh border is more than 4,000 K.Ms. long and runs through difficult terrain it is impossible to put every stretch of this long border under surveillance and intercept every infiltrator. Moreover, a number of Bangladesh nationals who come to India legally do not return to their country and stay here illegally. It is difficult to trace out these illegal migrants because of their ethnic similarity. It is therefore, exceedingly difficult to know the exact number of persons who have entered India illegally during the last three months. However, from April to June this year 4,076 Bangladesh nationals were intercepted and asked to go back.

(c) It is basically the responsibility of the Bangladesh Government to prevent migration outside their country. The Government of India, have on a number of occasions and at different levels sought to impress this upon them. The Government of India on their part are maintaining strict vigilance along the border.

Hospital Garbage in Delhi

650. DR. VASANT KUMAR PANDIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is a total lack of any system for disposal of Government and private hospital garbage thrown into open space near every hospital in Delhi;

(b) whether Government has passed on the responsibility of destroying the hospital garbage to the Delhi Municipal Corporation; if so, the quantity of such garbage burnt and disposed of by the Delhi Municipal Corporation every year; and

(c) what other method or devices are adopted to destroy hospital garbage and domestic refuse to prevent spread of infectious diseases and epidemics in the city?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) to (c). No. While the Household type of garbage is accumulated at a segregated place earmarked for removal, daily, by the Municipal Corporation/Committee for disposal, infective garbage is disposed of by burning. In T.B. Hospitals, sputum is disposed of by boiling in electric disinfectors. A Committee under the Chairmanship of the Director of Health Services, Delhi Administration has been asked to go into the details of the proper disposal of hospital garbage.

No records of the quantity of garbage burnt and/or disposed of by the Delhi Municipal Corporation are maintained.

Government Medical Stores, Madras

651. SHRI A. MURUGESAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the reservation orders issued by Department of Personnel in respect of promotions to the post of Depot Manager, Asst. Factory Manager, Asst. Depot Manager, Asst. Chemist, Senior Scientific Asstt. are being implemented at Government Medical Store Depot, Madras; and

(b) if so, the details thereof and if not, why?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes.

(b) The scheme of reservation for Scheduled Caste and Scheduled Tribe employees in promotions by selection was extended with effect from 20th July, 1974 to posts in Group A and B Services where the element of direct recruitment does not exceed 50 per cent.